

FOR THE ATTENTION OF THE CREDITORS
ASPG INFRASTRUCTURES PRIVATE LIMITED

RELEVANT PARTICULARS

ASPG INFRASTRUCTURES PRIVATE LIMITED	
1. Name of corporate debtor	07/09/2006
2. Date of incorporation of corporate debtor	Registrar of Companies- Delhi
3. Authority under which corporate debtor is incorporated / registered	U70109DL2006PTC153308
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	F-93A, Ground Floor, Gali No. 7, Jagatpuri, East Delhi, New Delhi - 110051
5. Address of the registered office and principal office (if any) of corporate debtor	09.06.2022 (Order uploaded on NCLT Website on 11.06.2022)
6. Insolvency commencement date in respect of corporate debtor	06.12.2022
7. Estimated date of closure of insolvency resolution process	Ram Phal Bhardwaj Regd No: IBB/ IPA-001/IP-P01308/2018-19/12053
8. Name and registration number of the insolvency professional acting as interim resolution professional	310/25, Onkar Nagar- B, Tri-Nagar, Delhi- 110035 bhardwajca@hotmail.com
9. Address and e-mail of the interim resolution professional, as registered with the Board	310/25, Onkar Nagar- B, Tri-Nagar, Delhi- 110035 cirpaspginfra@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	25.06.2022
11. Last date for submission of claims	Real Estate Allottees
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Shyam Arora (IBBI/IP-002/PA-N00546/2017-18/11703) PAWAN GOYAL (IBBI/IP-001/IP-P00875/2017-18/11473) RAVI BANSAL (IBBI/PA/PA-001/P-P00161/201-18/10331)
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Web link: https://ibbi.gov.in/home/downloads Physical Address: 310/25, Onkar Nagar - B, Tri-Nagar, Delhi- 110035
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the ASPG Infrastructures Private Limited on 09.06.2022.

The creditors of ASPG Infrastructures Private Limited are hereby called upon to submit their claims with proof on or before 25.06.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class. **Real Estate Allottees Form CA.**

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional
 Date and Place

:RAM PHAL BHARDWAJ
 :14/06/2022 and New Delhi

L FINANCE BANK LIMITED

प्रपत्र ए सार्वजनिक उद्घोषणा

[भारत दिवाला तथा दिवालिया मंडल (कॉर्पोरेट व्यक्तियों के लिए दिवाला प्रस्ताव प्रक्रिया)
विनियमन, 2016 के विनियमन 6 के अंतर्गत]

एसएसपीजी इन्फ्रास्ट्रक्चर्स प्राइवेट लिमिटेड का क्रेडिटर्स का ध्यानाथ

संबंधित विवरण

1.	कॉर्पोरेट ऋणधारक का नाम	एसएसपीजी इन्फ्रास्ट्रक्चर्स प्राइवेट लिमिटेड
2.	कॉर्पोरेट ऋणधारक के निगमन की तिथि	07.09.2006
3.	वह प्राधिकरण जिसके अंतर्गत कॉर्पोरेट ऋणधारक निगमित/पंजीकृत है	कम्पनी रजिस्ट्रार-दिल्ली
4.	कॉर्पोरेट पहचान संख्या/कॉर्पोरेट ऋणधारक का लिमिटेड लाएबिलिटी पहचान संख्या	U70109DL2006PTC153308
5.	कॉर्पोरेट ऋणधारक के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई हो) का पता	एफ-93ए, भूतल, गली नं. 7, जगतपुरी, पूर्वी दिल्ली, नई दिल्ली-110051
6.	कॉर्पोरेट ऋणधारक के संदर्भ में दिवाला आरंभ होने की तिथि	9.6.2022 (आदेश 11.06.2022 को एनसीएलटी की वेबसाइट पर अपलोड की गई)
7.	दिवाला प्रस्ताव प्रक्रिया के समापन की अनुमानित तिथि	6.12.2022
8.	अंतरिम प्रस्ताव प्रॉफिशनल का नाम, पंजीकरण संख्या, जो अंतरिम प्रस्ताव प्रॉफिशनल के रूप में कार्यरत है	राम फल भारद्वाज पंजी. सं.: IBBI/IPA-001/IP-P01308/2018-19/12053
9.	बोर्ड में यथा पंजीकृत अंतरिम प्रस्ताव प्रॉफिशनल का पता एवं ईमेल:	310/25, ओंकार नगर-बी, त्रि-नगर, दिल्ली-110035 bhardwajca@hotmail.com
10.	अंतरिम प्रस्ताव प्रॉफिशनल के साथ पत्राचार के लिये प्रयुक्त होने वाला पता तथा ईमेल	310/25, ओंकार नगर-बी, त्रि-नगर, दिल्ली-110035 cirpaspginfra@gmail.com
11.	दावे जमा करने की अंतिम तिथि	25.6.2022
12.	क्रेडिटर का वर्ग यदि कोई हो, धारा 21 की उपधारा (6ए) के उपबंध (बी) के अंतर्गत, अंतरिम प्रस्ताव प्रॉफिशनल द्वारा सुनिश्चित किया गया	रीयल इस्टेट एलॉटीज
13.	किसी वर्ग में क्रेडिटर्स के प्राधिकृत प्रतिनिधि के रूप में कार्य करने के लिये पहचान किये गये इन्सॉल्वेन्सी प्रॉफिशनल का नाम (प्रत्येक वर्ग से तीन नाम)	श्याम अरोड़ा (IBBI/IP-002/IPA-N00546/2017-18/11703) पवन गोयल (IBBI/IP-001/IP-P00875/2017-18/11473) रवि बंसल (IBBI/IPA/PA-001/P-P00161/2017-18/10331)
14.	(क) संबंधित प्रपत्र तथा (ख) प्राधिकृत प्रतिनिधियों का विवरण उपलब्ध है	वेब लिंक: https://ibbi.gov.in/home/downloads भौतिक पता: 310/25, ओंकार नगर-बी, त्रि-नगर, दिल्ली-110035

एतद्वारा सूचित किया जाता है कि राष्ट्रीय कम्पनी विधि अधिकरण, ने 9.6.2022 को एसएसपीजी इन्फ्रास्ट्रक्चर्स प्राइवेट लिमिटेड के संदर्भ में कॉर्पोरेट इन्सॉल्वेन्सी प्रस्ताव प्रक्रिया शुरू करने का आदेश दिया है। एतद्वारा एसएसपीजी इन्फ्रास्ट्रक्चर्स प्राइवेट लिमिटेड के क्रेडिटर्स को निर्देश दिया जाता है कि प्रविष्टि सं. 10 में वर्णित पते पर अंतरिम प्रस्ताव प्रॉफिशनल के पास 25.6.2022 को या उससे पूर्व प्रमाण के साथ अपने दावे जमा करें।

फाइनांसियल क्रेडिटर्स केवल इलेक्ट्रॉनिक पद्धति से ही प्रमाण के साथ अपने दावे जमा कर सकते हैं। अन्य सभी क्रेडिटर्स व्यक्तिगत, डाक द्वारा अथवा इलेक्ट्रॉनिक माध्यमों से प्रमाण के साथ अपने दावे जमा कर सकते हैं।

प्रविष्टि सं. 12 के समक्ष यथा सूचीबद्ध किसी वर्ग से संबंधित वित्तीय क्रेडिटर प्रपत्र सीए में वर्ग के प्राधिकृत प्रतिनिधि के रूप में कार्य करने के लिये रीयल इस्टेट एलॉटीज के वर्ग में प्रविष्टि सं. 13 के समक्ष सूचीबद्ध तीन इन्सॉल्वेन्सी प्रॉफिशनलों में से प्राधिकृत प्रतिनिधि की अपनी पसंद को दर्शाएं।

दावे का गलत अथवा भ्रामक प्रमाण जमा करने पर दंडित किया जा सकता है।

अंतरिम प्रस्तावकर्ता का नाम एवं हस्ताक्षर

: रामफल भारद्वाज

तिथि एवं स्थान

: 14.6.2022 तथा नई दिल्ली



फीनिक्स एआरसी प्राइवेट लिमिटेड

सीआईएन: U67190MH2007PTC168303

पंजीकृत कार्यालय: दानी कॉर्पोरेट पार्क, 5वीं मंजिल, 158, सी.एस.टी. मार्ग

कलिंगा सांगलक (पूरी) संदर्भ-400 098 दूरभाष: 022-68492450 फैक्स: 022-6741 2313

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ASPG INFRASTRUCTURES PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	ASPG INFRASTRUCTURES PRIVATE LIMITED
2. Date of incorporation of corporate debtor	07/09/2006
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Delhi
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70109DL2006PTC153308
5. Address of the registered office and principal office (if any) of corporate debtor	F-93A, Ground Floor, Gali No. 7, Jagat Puri, East Delhi, New Delhi - 110051
6. Insolvency commencement date in respect of corporate debtor	09.06.2022(Order uploaded on NCLT Website on 11.06.2022)
7. Estimated date of closure of insolvency resolution process	06.12.2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	Ram Phal Bhardwaj Regd. No: IBBI/ IPA-001/IP-P01308/2018-19/12053
9. Address and e-mail of the interim resolution professional, as registered with the Board	310/25, Onkar Nagar- B, Tri-Nagar, Delhi-110035 bhardwajca@hotmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	310/25, Onkar Nagar- B, Tri-Nagar, Delhi-110035 cirpaspginfra@gmail.com
11. Last date for submission of claims	25.06.2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Real Estate Allottees
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Shyam Arora (IBBI/IP-002/IPA-N00546/2017-18/11703) PAWAN GOYAL (IBBI/IP-001/IP-P00875/2017-18/11473) RAVI BANSAL (IBBI/IPA/PA-001/P-P00161/201-18/10331)
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: 310/25, Onkar Nagar - B, Tri-Nagar, Delhi- 110035

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the ASPG Infrastructures Private Limited on 09.06.2022.

The creditors of ASPG Infrastructures Private Limited are hereby called upon to submit their claims with proof on or before 25.06.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class, **Real Estate Allottees Form CA.**

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional

Date and Place



RAM PHAL BHARDWAJ

14/06/2022 and New Delhi